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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. L/B/2015-20
New Delhi, dated: 25th February, 2021

Subject: Amendment in Appendix 1B, Hand Book of Procedure 2015-20.

In exercise of powers conferred under paragraph 1.03 of Foreign Trade Policy 2015-20, the Director General of Foreign Trade hereby makes the following amendment in Appendix 1B of the Handbook of procedures.

2. The following entry is added in Appendix 1B.

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Town of Export Excellence</th>
<th>State</th>
<th>Product Category</th>
</tr>
</thead>
<tbody>
<tr>
<td>39</td>
<td>Noida</td>
<td>Uttar Pradesh</td>
<td>Apparel Products</td>
</tr>
</tbody>
</table>

Effect of Public Notice: The town of Noida in Uttar Pradesh has been notified as a Town of Export Excellence for Apparel products.

(Amit Yadav)
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and Ex-Officio Additional Secretary, Govt. of India
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